

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/185/2016  
NAME OF THE PETITIONER(S) : SIBI C. K. & 11 Others  
NAME OF THE RESPONDENT(S) : M/s Vijaya Hospitality & Resorts Ltd & 7 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Sri Vaishini For V. Mahesh And Associates	Counsel For Petitioners	Sri Vaishini
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2.	Deepita Murali For Ripple Hamza & Anoop Koneeri	Counsel for RT	Deepika
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3.	VINEET SUBRAMANIAM	for R <sub>1</sub> - R <sub>6</sub>	
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4.	SUBHASREE N for S. Sathiyakumaran	for R <sub>8</sub>	Subhasree N
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## ORDER

Counsel for petitioner present. Counsel for R1 to R6, counsel for R7 and counsel for R8 are present. Counsel for R7 has already filed counter in the main CP. Counsel for R1 to R6 is directed to file counter to CA-1/2016 within a week's time, by serving a copy to the other side. The matter is fixed for arguments on CA-1/2016. Put up on 10.11.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)